

Operational Creditors (Govt Dues) of Utkal Steels Limited as on 18.09.2026												
S.No	Creditor	Principal amount claimed	Interest Amount Claimed (b)	Any Other Amount/Charges Claimed (c)	Total Amount Claimed (d)=(a)+(b)+(c)	Principal Amount Admitted (e)	Interest Amount Admitted (f)	Any Other Amount/Charges Admitted (g)	Total Amount Admitted (h)=(e)+(f)+(g)	Amount under verification	Amount not admitted	Remarks
1	Commissioner CT & GST Circle Rourkela	11,89,55,692	-		11,89,55,692	10,97,93,637	-	-	10,97,93,637	91,62,055	-	
2	Commissioner of Customs Export (Mumbai)	3,28,61,487	10,21,70,716		13,50,32,203					13,50,32,203		
3	Income Tax (Rourkela)	10,58,01,868	-		10,58,01,868	10,28,84,171			10,28,84,171	29,17,697		
4	EPFO (Telangana)	1,99,208	-		1,99,208	1,99,208			1,99,208	-		
5	Assistant Commissioner of Customs, EPSMMC, JNCH, Nhava Sheva	42,38,811	1,34,71,696		1,77,10,507	5,81,233			5,81,233	1,71,29,274		
	Total	26,20,57,066	11,56,42,412	-	37,76,99,478	21,34,58,249	-	-	21,34,58,249	16,42,41,229	-	

Note 1: The above claim has been admitted provisionally based on the documents / details shared by the claimant. The same is subject to further verification based upon receipt of the additional information and documents / details sought from the claimant/Suspended Management in accordance to Regulation 14(2) Of IBBI (CIRP) Regulations, 2016.